

- (c) Providing State Guarantee for loans to be advanced by National Scheduled Castes and Scheduled Tribes Financial Development Corporation and National Backward Classes Financial Development Corporation to Delhi State Scheduled Castes Financial Development Corporation for Economic development of SCs/STs. Under consideration since December, 1995
2. The under mentioned schemes received in the Ministry of Welfare have been referred for inter-ministerial consultation to the Ministry of Human Resource Development.
- (a) Merit-cum-means Scholarship to college students of economically depressed section Cost Rs.200 lakhs - Under consideration since December, 1994
- (b) Special incentive for school going children of denotified tribes Cost Rs 1 00 lakh - Under consideration since December, 1994
3. As regards revision of criteria in respect of financial assistance to SCs for self employment in Small and Cottage Industries The matter has been referred to the Planning commission for their approval and inclusion of the schemes in Annual Plan 1996-97

[English]

Telephone Exchanges in Kerala

1875 SHRI MULLAPPALLY RAMACHANDRAN
SHRI KODIKUNNIL SURESH
SHRI G.M BANATWALLA

Will the Minister of COMMUNICATIONS be pleased to state

(a) the number of telephone exchanges in Kerala as on June 30, 1996 district-wise

(b) the number of telephone connections provided during the last two years and proposed to be provided during 1996-97, district-wise.

(c) the number of subscribers and the number of applications pending for telephone connections in the State as on June 30, 1996, district-wise.

(d) the schemes formulated or proposed to be formulated for expansion of telephone exchanges and setting up of new telephone exchanges/electronic exchanges in Kerala during 1996-97 and 1997-98, and

(e) the details thereof, location-wise?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) The number of telephone exchanges in Kerala as on 30th June, 1996, District-wise, are as per attached Statement-I.

(b) The number of telephone connections provided during 1994-95, 1995-96 and proposed to be provided during 1996-97, district-wise are as per attached statement-II

(c) The number of subscribers and the number of applications pending for telephone connections in Kerala as on 30th June, 1996, district-wise are as per attached statement-III.

(d) and (e) Schemes formulated or proposed to be formulated for expansion of telephone exchanges and setting up of new telephone exchange/electronic Exchanges in Kerala during 1996-97, district-wise are as per attached statement IV. Schemes for 1997-98 have not been finalised

STATEMENT-I

The Number of Telephone Exchanges in Kerala State as on 30.6.96 is furnished below district-wise

S No	Name of the District	No. of Telephone Exchanges
1	Trivandrum	49
2	Pathanamthitta	40
3	Kottayam	60
4	Idukki	64
5	Palghat	71
6	Kozhikode	56
7	Kannur	67
8	Quilon	58
9	Alleppey	38
10	Ernakulam	86
11	Trichur	55
12	Malappuram	50
13	Wynad	20
14	Kasaragod	41
Total of Kerala State		755

STATEMENT-II

The number of telephone connections provided during 1994-95 and 1995-96 and the number of telephone connections proposed to be provided during 1996-97 are as follows -

S No	Name of the District	No of connection provided during 1994-95	No of connection provided during 1995-96	No of connection proposed to be Provided in 1996-97
1	2	3	4	5
1	Trivandrum	10442	15507	21000
2	Pathanamthitta	4068	6610	17000

1	2	3	4	5
3	Kottayam	7575	14646	22000
4	Idukki	1998	3972	7000
5	Palghat	3421	9322	13000
6	Kozhikode	6958	13808	14000
7	Kannur	5089	11178	14000
8	Quilon	5308	15356	17000
9	Alleppey	4252	8691	17000
10	Ernakulam	21166	20897	30000
11	Trichur	10564	20093	23000
12	Malappuram	4654	8148	18000
13	wynad	593	2248	3500
14	Kasaragaod	2884	2655	8500

STATEMENT-III

The number of Subscribers and the number of Applicants in the waiting list as on 30.6.1996 in Kerala district-wise is as follows

S. No.	Name of the districts	Number of subscribers (working connection)	Number of the applicants in the waiting list.
1.	Trivandrum	82817	45958
2.	Pathanamthitta	31177	30615
3.	Kottayam	62575	45501
4.	Idukki	18437	17226
5.	Palghat	37777	26745
6.	Kozhikode	59534	47643
7.	Kannur	47399	42826
8.	Quilon	53301	35456
9.	Alleppey	36970	33571
10.	Ernakulam	134116	53934
11.	Trichur	71594	47790
12.	Malappuram	32237	46891
13.	Wynad	8291	7092
14.	Kasaragod	22247	22271

STATEMENT-IV

Schemes formulated or proposed to be formulated for expansion of Telephone Exchanges and setting up of New Telephone Exchanges Electronic Exchanges in Kerala during 1996-97, district-wise:

S. No.	Name of the District	Gross capacity proposed	Net capacity proposed
1	2	3	4
1.	Trivandrum	26432	13888
2.	Pathanamthitta	39308	23236

1	2	3	4
3.	Kottayam	46460	27440
4.	Idukki	11928	9784
5.	Palghat	20940	12412
6.	Kozhikode	25168	18134
7.	Kannur	45456	29372
8.	Quilon	24508	14212
9.	Alleppey	26748	17766
10.	Ernakulam	74120	37880
11.	Trichur	58264	34492
12.	Malappuram	39580	21104
13.	Wynad	9176	5668
14.	Kasaragod	13248	11332

Functioning of Sugar Mills

1876. SHRI SOUMYA RANJAN : Will the Minister of FOOD be pleased to state :

(a) whether the sugar mills set up in recent past have started functioning;

(b) if so, the details thereof, State-wise;

(c) if not, the reasons therefor; and

(d) the time by which these mills are likely to start functioning?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) to (d). Twelve New Sugar Mills have gone into production in the recent past i.e. during the current 1995-96 sugar season (October or September) upto 7th July, 1996. Of these, 6 are in Uttar Pradesh, 2 in Maharashtra, 1 each in Haryana, Gujarat, Andhra Pradesh and Tamil Nadu.

Normally, it takes about 3 to 4 years to set up a New Sugar Mills.

Illegal Indian labourers in Gulf Countries

1877. SHRI MANIKRAO HODLYA GAVIT : Will the Minister of LABOUR be pleased to state :

(a) the total number of labourers sent abroad by the construction companies during the last three years alongwith the names of the countries and the period for which they were sent abroad;

(b) whether reports have been received that some Indian labourers are residing illegally particularly in Gulf countries; and

(c) if so, the details in this regard?